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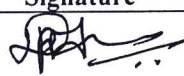

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.122/9/HDB//2017
NAME OF THE COMPANY	Aster Building Solutions private limited
NAME OF THE PETITIONER(S)	Bharatiya Road Lines Limited
NAME OF THE RESPONDENT(S)	Aster Building Solutions private limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shri preeti Duggirala	Advocate	7331108705	
G. JAGADISH	Advocate	9248585914.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. SRINIVASA RAO	DIRECTOR	9959000369	

Heard Ms. Sripreeti Duggirala and Shri G. Jagadish, Learned Counsels for the petitioner and Shri A. Srinivasa Rao, Director of the Respondent Company.

CP disposed of by separate orders


Member (T)


Member (J)